

### केन्द्रीय विद्यालय संगठन में के संबंध में समाचार

1804. श्री शिवचरण सिंह: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 11 फरवरी, 1995 के "राष्ट्रीय सहारा" (दिल्ली संस्करण) में "नजर आया तो दूर करेंगे भ्रष्टाचार-राज" शीर्षक से छपे समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या जून, 1991 से दिसम्बर, 1994 के दौरान अनेक संसद सदस्यों द्वारा केन्द्रीय विद्यालय संगठन में व्यापक रूप से फैले हुए भ्रष्टाचार की ओर सरकार का ध्यान दिलाये जाने के बाद कोई कदम उठाये गये हैं; और

(ग) यदि हां, तो उनका व्यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उपमंत्री (कुमारी शैलजा) : (क) जी, हां

(ख) और (ग) केन्द्रीय विद्यालय संगठन एक स्वायत्त संगठन है जिसका आवश्यक कार्रवाई करने के लिए अपना शासी बोर्ड है और अन्य सक्षम प्राधिकारी हैं।

### केन्द्रीय विद्यालय संगठन में भ्रष्टाचार के संबंध में समाचार

1805. श्री गोविन्द राम मिश्री :  
श्री शिवचरण सिंह :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 10 जनवरी, 1995 के "राष्ट्रीय सहारा" (नई दिल्ली संस्करण) में "केन्द्रीय विद्यालय संगठन में भ्रष्टाचार की जांच की मांग"

शीर्षक से छपे समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या सरकार ने इस संबंध में जांच करने के कोई आदेश दिये हैं;

(ग) यदि हां, तो उनका व्यौरा क्या है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग तथा संस्कृति विभाग) में उपमंत्री (कुमारी शैलजा) : (क) जी, हां।

(ख) जी, नहीं।

(ग) और (घ) केन्द्रीय विद्यालय संगठन द्वारा दी गई सूचना के अनुसार, जो आरोप लगाए गए हैं उनकी जांच किए जाने की कोई आवश्यकता नहीं है क्योंकि ये अस्पष्ट हैं और उनका कोई ठोस आधार नहीं है।

### Visit of German-Jamaican theatre group

1806. DR. MURLI MANOHAR JOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the amount spent by Government on the German Jamaican theatre group which visited India in 1994;

(b) the period of stay of the group in India the places where the group presented plays; and

(c) the names of foreign theatre groups sponsored/supported/assisted by Government in 1993 and 1994 and amount given to each?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KM. SELJA): (a) The Department of Culture released Rs. 15 lakhs to the Indian Council for Cultural Relations for meeting the organisational expenses connected with the World Theatre Project's performance in India.

(b) The foreign artistes had stayed in India from 12 August to 11 November, 1994. Two performances of the Play by this group had been arranged in Delhi on 1st and 2nd November, 1994.

(c) During 1993 and 1994, the Indian Council for cultural Relations (ICCR) sponsored a 15-member theatre group from Mauritius, which visited India in December, 1994 and presented a play "Tilihas Shakshi Hai" in Delhi, Chandigarh, Lucknow and Bombay. The ICCR spent a total expenditure of Rs. 8.5 lakhs on the visit of this group. A Bangla Desh Festival of Art was also organised from 20-12-94 to 4-1-95, which included two performances of a theatre group.

**Recommendation made by National Women Commission**

1807. DR. MURLI MANOHAR JOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the salient recommendations made by the National Women's Commission in the past three years;

(b) whether Government's attention has been invited to the press reports that the Chairperson of the Commission to the effect that Government have not implemented a single suggestion;

(c) if so, the reaction of Government thereto; and

(d) the action taken by Government on the recommendations of the Commission in 1993 and 1994?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SMT. BASAVARAJESWARI): (a) Major recommendations made by the National Commission for Women in past three years are given in the enclosed Statement. (See below).

(b) Yes, Sir.

(c) and (d) It is not correct to say that Government has not acted upon the recommendations of the Commission. Appropriate action has been initiated on the major recommendations received from the Commission. For instance, action as required has been taken by appropriate authorities on specific complaints regarding atrocities on women with respect to the enquiries initiated by the Commission. For example, in the case of gang rape of a Sathin, the Commission's recommendations relating to CBI enquiry and arrest of the accused were acted upon. In the Saharanpur molestation case, action has been initiated by the UP Government against concerned police and district officials. Women prisoners were released from jails in UP on the basis of the recommendations made by the Commission. Action was taken against an employee of Calcutta University regarding rape of another woman employee. In addition, the Commission has suggested several measures to the Departments of the Central and the State Governments, on a variety of subjects such as women's representation in Panchayats and local bodies, women and the electronic/print media, women's employment, participation in trade unions, introduction of new family planning devices for women, social security for women, the law and procedure regarding insurance etc. Many of these recommendations require inter ministerial examination and consultation.

**Statement**

*Major recommendations of the NCW*

(1) Commission of Sati (Prevention) Act.

(2) The Dowry Prohibition Act.